

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The Central Government has provided the following assistance to the States of Madhya Pradesh and Chhattisgarh under the Security Related Expenditure (SRE) Scheme during 2005-06 and 2006-07:

	(Rs. in lakhs)	
	2005-06	2006-07
Madhya Pradesh	108.00	500.00
Chhattisgarh	1084.54	

(b) 11 battalions of CPMF in Chhattisgarh and 1 battalion of CRPF in Madhya Pradesh have been deployed for anti-naxalite operations.

(c) Central assistance is also provided to these States under the Police Modernisation, Backward Districts Initiative (BDI) etc.

Naxal affected districts of Madhya Pradesh

†919. MISS. ANUSUIYA UIKEY: Will the Minister of HOME AFFAIRS be pleased to state

(a) the details of the districts in Madhya Pradesh afflicted by naxalism;

(b) whether the State Government has requested to include Reeva, Sidhi, Shahdol and Umeriya districts into the list of naxal affected districts, keeping in view the activities of naxalites; and

(c) if so, by when assistance for security would be provided for those areas by the Central Government assuming those districts afflicted by naxalism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Some parts of Balaghat, Dindori and Mandla districts in Madhya Pradesh are affected by naxalism.

(b) and (c) The request of the State Government to include Reeva, Sidhi, Shahdol and Umeriya districts under the Security Related Expenditure (SRE) Scheme was examined by the Central Government. However, keeping in view the extent of naxal activities in these districts, it was felt

†Original notice of the question was received in Hindi.

[2 August, 2006]

RAJYA SABHA

that the State Government can deal with the problem at its level without getting financial assistance under the SRE Scheme.

Representation of women in security forces

†920. SHRI MANGANI LAL MANDAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have been issuing consistently the necessary directives to State Governments to recruit at least 10 per cent or more women in the police service;

(b) whether it is a fact that such system has also been introduced in Central Security Forces, Central Industrial Security Force and other Security Forces of Central Government; and

(c) if so, State-wise and Central Security Force-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

(b) Government of India has impressed upon all the States/Union Territories and Central Security Forces for recruitment of women in security forces at least upto 10% of their strength in a given time-frame.

(c) The number of women in State Police Forces as on 1.1.2005 and Central Police Organisations as on 1.1.2006 is given in Statement I and Statement II, respectively.

Statement-I

Strength of Women Police

Sl. No.	States/UTs	Total as on 1.1.2005
1	Andhra Pradesh	1,473
2	Arunachal Pradesh	65
3	Assam	489
4	Bihar	893
5	Chhattisgarh	387

†Original notice of the question was received in Hindi.